

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) There is no provision for compulsory registration of schools.

(b) and (c) Delhi Administration have informed that there is a proposal for amending the Delhi School Education Act, 1973, for making it compulsory for every private school to be registered under the proposed provisions.

Indigenisation of Computerisation Development Programme of Railways

*151. SHRI SYED MASUDAL HOSSAIN :

SHRI AJIT KUMAR SAHA :

Will the Minister of RAILWAYS be pleased to state :

(a) the details of the steps taken to indigenise computerisation development programme of Railways to replace its imported programme ;

(b) how much money has been allotted for this purpose during the Seventh Five Year Plan ; and

(c) the progress made in this field if any ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA) : (a) Railways have planned to replace 13 IBM-1401 Computers with 12 indigenous and 1 imported computer.

(b) The Seventh Five Year Plan has not been finalised yet.

(c) Three Computers, including one imported, have already been installed, and order for 9 more indigenous computers to replace the imported ones has already been issued. Order for one more indigenous computer is under finalisation.

[*Translation*]

Power Projects in Rajasthan

*152. SHRI SHANTI DHARIWAL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of schemes received by the Government from the Rajasthan Government for meeting the energy need of the state ;

(b) the details of each scheme ;

(c) whether any action has been taken by the Government on the proposals sent by the Rajasthan Government ; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (d) Details of schemes received from Rajasthan Government and the action taken thereon are incorporated in the statement given below.

Statement

Sl. No.	Scheme	Estimated cost (Rs. crores)	Date of receipt of the scheme	Present status of the scheme
1	2	3	4	5
THERMAL				
1.	Palana (Lignite based) (2 × 60 MW)	180.00	Feb. 1985	After a techno-economic evaluation the scheme was cleared by CEA and is being considered for an investment decision by the Planning Commission.
2.	Kota St. III T.P.S. (1 × 210 MW)	195.91	May, 1984	Coal linkage and environmental clearance have to be obtained before CEA can make the techno-economic appraisal,